NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

CA No. 143/252/HDB/2017
Immortal Exports & imports Private Limited
Immortal Exports & imports Private Limited
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No,	Signature
CA. N. MALLIFARTUNA RAO	FCA	Ca 8121580580 Dfmill.com 8121 580 580	tout.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Mallikarjuna Rao, Ld. CA for the Applicant Company.

RoC report is awaited. Post the case on 19.02.2018.

Member (J)

Binnu